

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1778  
ANSWERED ON:07.03.2013  
NATIONAL RESEARCH DEVELOPMENT CORPORATION  
Singh Shri Vijay Bahadur

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) whether National Research Development Corporation has developed new technologies;
- (b) if so, the details thereof;
- (c) whether the said corporation has got the said technologies patented; and
- (d) if so, the total revenue earned through marketing of the said technologies?

**Answer**

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI S. JAIPAL REDDY)

(a)&(b) National Research Development Corporation (NRDC) is not involved in development of new technologies but is engaged in obtaining assignment of technologies from various research institutions and universities in the country for commercialization. During the last three years, a total of 141 technologies and technical know-hows were assigned to the corporation by various R&D institutions across the country for commercialization.

(c) The said technologies are not patented by NRDC but the corporation assists the technology developers i.e. research institutions/universities in patenting their inventions, technologies and technical know-hows, if they so desire. Out of the 141 technologies and technical know-hows assigned to NRDC during the last three years, 22 have been filed for patent protection by the research institutions/ universities themselves, NRDC provided assistance for filing patent applications for 37 technologies and the remaining were without patent protection.

(d) The total revenue generated by NRDC in terms of lump-sum premia and royalty by way of licensing, marketing and commercialization of the said technologies during the last three years is Rs. 1968 lakhs.